COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 198 OF 2017 & IA NO. 502 OF 2017

Dated: 26th July, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Association of DVC HT Consumers of Jharkhand...Appellant(s) Vs. Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s) Mr. Gaurav Dudeja Counsel for the Appellant(s) 2 Ms. Sudhnshu Goil

ORDER

Issue notice to the Respondents returnable on 31.08.2017. Dasti, in addition, is permitted.

List the matter on 31.08.2017.

(I. J. Kapoor) **Technical Member**

(Justice Ranjana P. Desai) Chairperson

ts/kt